

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 198 of 2004

Jabalpur, this the 24th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Smt. Vijay Kumari Negi, age
about 39 years, wife of late
Shri Mohan Prakash Negi, Ex-ALWC,
Quarter No. T-7/B, GCF Estate,
Upperlines, Jabalpur (MP). ... Applicant

(By Advocate - Shri B.L. Nag)

V e r s u s

1. Union of India, through
the Secretary, Ministry of Labour,
Shram Shakti Bhawan, Rafi Marg,
New Delhi.
2. The Secretary, Ministry of Defence,
Department of Defence Production,
South Block, New Delhi-110 011.
3. The Chairman, Ordnance Factory
Board, 10-A, S.K. Bose Road,
Kolkata-700 001.
4. The Senior General Manager,
Gun Carriage Factory, Jabalpur. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Permission is granted.
The Original Application is dismissed as withdrawn, with
liberty to the applicant to approach this Tribunal, if he still
feels aggrieved and if so advised.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

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